

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.
O.A.No.104 OF 2022 (SZ)**

Girish N.P

...Applicant

-Vs-

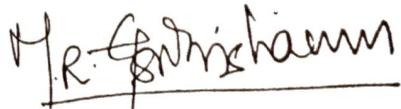
The State of Karnataka
& others

...Respondents

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Dated at Chennai on this the 3rd day of November, 2022



COUNSEL FOR 5th RESPONDENT

DETAILED STATUS REPORT OF SRI.S.RAJASHEKARA, EO, AND SMT.VISHALAKSHI, AEO, REGIONAL OFFICE, KSPCB, DODDABALLAPUR, BENGALURU RURAL DISTRICT IN RESPECT OF NAGARAKERE, CHIKKATUMAKURULAKES(MAJARA HOSAHALLI LAKE); ITS POLLUTION DUE TO DISCHARGE OF DOMESTIC SEWAGE AND INDUSTRIAL EFFLUENTS AND ITS CATCHMENT AREA; reg:

The Board office vide its E-mail dated 07.10.2022 has forwarded the Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others in respect of pollution/contamination of the aforesaid two lakes. After receipt of the said notice, we have inspected the said two lakes accompanied by the Commissioner, and Assistant Executive Engineer(Environment) of City Municipal Council, Doddaballapur, on 4 days i.e. on 11.10.2022, 12.10.2022, 14.10.2022 and 17.10.2022, and accordingly, we are submitting the following report.

11.10.2022:

- We have inspected the Chikkatumakuru Lake along with Assistant Executive Engineer (Environment) of City Municipal Council, Doddaballapur and CMC Doddaballapura has established and operating the STP i.e. Sewage Treatment Plant of 12 MLD capacity. The City Municipal Council, Doddaballapur has, in all, 31 Wards and out of it, 25 Wards have been provided with Underground Drainage Network, and the domestic sewage generated within the said 25 Wards is being collected and taken to the Sewage Treatment Plant. The said Sewage Treatment Plant consists of following units.

1.	Bar Screen Chamber	-	1
2.	Grit Removal Chamber	-	1
3.	Wet Well	-	1
4.	Anaerobic Pond	-	2
5.	Flocculation Pond	-	2
6.	Maturation Pond	-	2

Aerators-10 Nos. have been installed in the Flocculation ponds. To establish and operate the said STP. The Board has granted consent to the City Municipal Council, Doddaballapur. While inspecting the said Sewage Treatment Plant, we have observed the non-compliance with reference to Terms and Conditions of Consent.

- The City Municipal Council has not installed OCEMS i.e. Online Continuous Effluent Monitoring System, Cameras at the entrance and flow meters.
- There is no disinfection facility is provided.
- No safety measures provided such as railing to ponds; secure fencing to the STP area. It is noticed further that there is every chance of unauthorized entry of persons along with cattle, sheep etc., and there is high risk of occurrence of accident.
- Further, as per the consent condition, the treated sewage shall be utilized for irrigation only, whereas, during the inspection, it was observed that City Municipal Council, Doddaballapur is discharging the untreated/partially treated sewage into the lake itself.
- It was observed that the entire rain water is stagnated in Bar Screen Chamber area; in and around inlet pipes; lot of weeds were grown around the inlet conduits.
- The Grit Chambers are completely filled with grit. The grit was removed at the time of inspection.
- The manhole located inside the STP is over flowing.
- The area is stagnated with sewage and rain water.
- The aforesaid aspects show that the STP is not functioning properly and the sewage not been treated fully and untreated sewage is discharged directly to the lake which is resulted in pollution/contamination of the lake.

On the same day, Cikkatumakuru Lake was also inspected and the following observations were made.

- Cikkatumakuru Lake is located in Sy.Nos.35 and 4 of MajaraHosalli, Doddaballapur Taluk, Bangalore Rural District. We enquired with the Panchayath Development Officer of Majarahosalli and he informed that the total extent of the said lake is 33 Acres and the same comes under the control of Zilla Panchayath, Bengaluru Rural District.

- The said lake is having 2 inlets. The outflow from Nagarakere lake enters the Cikkatumakuru Lake in one inlet, and from Bashettihalli area, the sewage enters along with the storm water through another inlet.
- The overflow of Cikkatumakuru Lake would enter into the Doddatumakuru lake from overflow weir at Southern Side of the lake.
- The catchment area of Cikkatumakuru Lake spreads all along Doddaballapur, Sonnappanahalli, Tammashettihalli, Adinarayana Hosahalli, K.G. Govindapura, Tippapura and Bashettihalli.
- Grab sample of Cikkatumakuru Lake was collected; handed over to the laboratory for analysis; reports are awaited.

Details of catchment area of Cikkatumakuru Lake:

- The untreated sewage from Bashettihalli Town Panchayath area is entering the lake through natural nala. Town Panchayath Bahettihalli is newly formed Town Panchayat. The authorities have not provided UGD facility to entire town panchayat limits, there is no STP facility to treat the sewage. Hence the sewage generated from Town Panchayath Bashettihalli limit is flowing into the natural nala and there by entering into the lake and causing water pollution.
- Based on the earlier complaints received on discharge of untreated sewage into Chikkatumakuru Lake, Regional Officer-Doddaballapura inspected the TP-Bahsettihalli area on 21.06.2022 and samples of untreated sewage flowing in the natural nala (Strom water drain) near Puttani Building was collected.
- As per the non-compliances observed, Personal Hearing was conducted on 16.07.2022 and they were directed the following;
 - ✓ To take immediate steps to identify land for establishing STP for treating the domestic sewage generated within the limits of Town Panchayat and to submit the application for Consent for Establishment.
 - ✓ To take steps not to discharge industrial effluent into the underground drainage (UGD) of within the limits of Town Panchayath.
 - ✓ To take steps to cover the entire Town Panchayath limits within the UGD network.
 - ✓ To take steps not to discharge the sewage generated into the natural nala and lake and to construct Septic Tank and Soak pit

within 15 days and temporarily preventing the discharge of sewage from Bashettihalli UGD into the lakes.

- ✓ To obtain authorization for disposal of Municipal solid waste as per Municipal Solid Waste Management Rules 2016.

Pursue into the aforesaid proceeding, now on 03.10.2022 Bahettihalli Town Panchayath authorities have submitted a letter informing that they have identified land measuring 32Guntas in Sy.No.28/1 for establishing STP. Copy of the proceedings dated 16.07.2022 and copy of letter submitted by Town Panchayath Bashettihalli is enclosed as **Annexure-1**.

- Further a letter was addressed to Board Office on 20.10.2022 to issue authorization to file case under the provisions of Water (Prevention and Control of Pollution) Act 1974 copy of the letter is enclosed as **Annexure-2**
- The catchment area of the Chikkatumakuru Lake includes DITPL, KIADB Apparel Park, KIADB-Baashettihalli Industrial Area, KIADB-Ellupura, KIADB-Obedanahalli(Phase-3),KIADB-Veerapura, KSSIDC, Converted land, others and AdinaryanaHosahalli Industrial Area. Number of industries along with category are tabulated below ;

Sl. No.	Industrial Area	Red Category	Orange Category	Green Category	Total
1	DITPL	9	6	18	33
2	KIADB Apparel Park	9	10	24	43
3	KIADB Bashettihalli	6	10	21	37
4	KIADB Ellupura	4	4	7	15
5	KIADB Obedanahalli	2	16	24	42
6	KIADB Veerapura	7	2	16	25
7	KSSIDC	8	11	26	45
8	Converted Land	5	27	30	62
9	Others	2	0	8	10
	Total	52	86	174	312

In the above said industrial areas, Adinaryana Hosahalli Industrial Area is newly formed industrial area. The industrial area is yet to be established.

- All the aforesaid 312 Industries have been covered under the consent mechanism of the Board, and from time to time consent has been renewed to all the said Industries.
- Further, with regard to the major Industries situated in the industrial areas, most of the Industries have provided their own treatment facility and in this regard, a separate status report will be filed within 2 months.

KSSIDC Industrial Estate:

- In KSSIDC Industrial Estate i.e. Karnataka Small Scale Industrial Development Corporation area there are 8 Red category Industries. The sewage generated in those Industries, are collected in Common Septic Tank and Soap Pit and there is no treatment facility provided for the same. The overflow of domestic sewage would join the lake directly. In this case necessary direction has to be issued to the Karnataka Small Scale Industrial Development Corporation to take immediate steps for providing treatment facility. In such an event, the pollution of lake would be considerably reduced.

12.10.2022

We have inspected Nagarakere lake on 12.10.2022 along with one Sri.Kiran Kumar, Junior Engineer of City Municipal Council, Doddaballapur.

Details of catchment area of Nagarakere Lake Details:

Nagarakere Lake is located at Doddaballapura City at Sy No. 53,6,32,48 coming under city municipal council limits of Doddabalapura CMC, Bengaluru Rural District. Nagarakere lake area is falls Arkavathi River sub basin. The total area of the Nagarakere Lake is 184 Acres. Nagarakere lake is under control of Department of Minor Irrigation, Government of Karnataka. The details with respect to inlet and outlet points to the lake is detailed below;

- The lake is having 11 inflow drains.
- Major inflow to the lake is from Arkavathi River flow from Nandi Hills. This Arkavathi river natural nala is entering into the Nagarakere lake from northern side of the lake.
- Towards western side there are about 8 inlet drains to the lake.
- These inlets are carrying the rain water alongwith sewage from CMC Doddaballapura limits.
- There are missing links and unsewered area of CMC Doddabalapura.
- 2 inlet drains located towards Eastern side of the lake which allows rain water from from villages and agriculture field is entering into the lake.
- The Lake is having 2 outflow weirs at southern side of the lake. The overflow through the said outflow weirs flowing through natural nala and ultimately enters to Chikkatumakuru Lake and in turn to Hesaraghatta Lake.
- Any pollution or contamination of Nagarakere Lake would ultimately affect the quality of Chikkatumakuru Lake and lakes situated downstream thereafter.

- Further it is observed adjacent to the storm water drain located at Madhu Mess D'Cross Road Doddaballapura there is entry of sewage and the same is entering into the lake.
- From missing links/ unsewered area within the limits of CMC Doddaballapura sewage is directly entering into the lake.

A copy of Google Map showing the Nagarakere Lake and Entire Nagarakere Lake catchment area are produced at **Annexure-3.**

A copy of Google Map showing the Chikkatumakuru Lake and Entire Chikkatumakuru Lake catchment area are produced at **Annexure-4.**

- CMC Doddaballapura city is situated towards west side of the Nagarkere Lake.
- All along the west bank side, at both side of D Cross road, there are commercial establishments/shops are located.
- Towards Eastern side of the Nagarakere lake, agriculture land and about 4 to 5 villages are located.
- City Municipal Council, Doddaballapura Officials informed that, the sewer line with about 37 Manholes which are provided all along the lake bund inside the lake. Now due to heavy rain, the lake is completely filled with water, manholes were not visible during inspection. The manholes are running inside the lake at D Cross Road upto waste weir at Daramarayanagar, Near Narayana Mandir, KereBaagilu at D Cross Road, Doodaballapura. The Officers informed that, the sewer line is constructed during 2010-11. As the sewer line is laid inside the lake area, in case sewer line chokes there are very high chances of sewage mixing with lake water and thereby causing pollution of lake water.
- As per the observation, about 50% of the lake is covered with weeds, which indicates that there is entry of sewage into the lake.
- There is also disposal of C & D waste at the west side bund of Nagarakere lake was noticed.
- Based on the observations noticed on 11.10.2022 and 12.10.2022, show-cause notice was issued to CMC Doddaballpaura on 20.10.2022, Copy of the notice is enclosed as **Annexure-5**
- As per the observations made and notice issued, a letter has been addressed to Board Office to issue authorization to file the case under the provisions of Water (Prevention and Control of Pollution) Act 1974. Copy of the letter is enclosed as **Annexure-6.**

17.10.2022.

Further we have inspected said 2 lakes and we have collected grab samples at the following places;

- Grab sample of Natural drain culvert near railway track, MuthuruDoddaballapura (Inflow to Nagarakere Lake) at Lat: 13.28522244 N Long:77.55172666 E was collected.
- Grab sample of Natural Nala Culvert near 12 MLD STP of CMC Doddaballapura at Majarahosahalli Village, outflow of Nagarakere lake (Inflow to Chikkatumakuru Lake) at Latitude 13.26500578 N Longitude 77.54083003 E was collected
- Grab sample of Drain sample at culvert inlet to Doddatumakuru Lake at Latitude 13.255842 N Longitude 77.53395 E was collected.
- Further to ascertain the quality of ground water around Chikkatumakuru lake grab samples of bore well water collected at the following locations;
 - Sri. ThipparayaHouse, Veerapura Village, Doddaballapura.Bangalore Rural District At Lat: 13.2591834 Long:77.54178505,
 - Borewell located at Majarahosahalli Village Doddaballapura Taluk Bangalore rural Dist at Lat:13.26063 Long:77.53444(Borewell belongs to Majarahosahalli Grama Panchayat)
 - Bore well located in Chikkatumkur village, Doddaballapura.Bangalore Rural District, at 13.2616692 Long:77.53301623

As per the observations made during inspection, catchment area details, there are no industries located in the catchment area of the Nagarakere Lake. The inflow from Arkavathi river which originates from Nandhi Hills flows through natural nala through various villages; enters Shivapura Lake and then into Nagarakere Lake. Due to heavy rains from last month the inflow in the natural nala at Railway Bridge was over flowing.

Photographs taken during inspection on 11.10.2022, 12.10.2022, 14.10.2022 and 17.10.2022 are enclosed as **Annexure-7.**

The sample Collection details on 11.10.2022, 12.10.2022, 14.10.2022 and 17.10.2022 are tabulated below;

Sl. No	Date Of Sample Collection	Nature of sample	Location	GPS readings
1	11.10.2022	Grab sample	12 MLD STP treated effluent discharged into Chikkatumakuru lake	Lat-13.262214 N, Long-77.539021 E
2	11.10.2022	Grab Sample	Chikkatumakuru Lake water sample	Lattitude-13.256819, Laingitude-77.538694
3	12.10.2022	grab sample	Storm water drain at inlet point adjacent to Madhu Mess, D Cross Road, Doddaballapura	Lattitude:13.299908N, Longitude:77.543248E
4	12.10.2022	grab sample	Nagarakere Lake water sample Near Kodi, Narayana Mandira, Dharmarayanagara, Doddapete,	Lat-13.289615N, Long-77.544527E
5	14.10.2022	Grab sample	Natural Nala entering into Nagarakere Lake (Arkavathi River) located at North side of the lake at	Latitude 13.304461 N Longitude 77.547602 E
6	14.10.2022	Grab sample	Culvert in natural nala Near JP Palace Hotel entering into Chikkatumakkuru Lake	Latitude 13.264329 N Longitude 77.552867 E
7	14.10.2022	Grab sample	At culvert entering into Nagarakere Lake Opposite to RBL Bank, D Cross Road, Doddaballapura at	Latitude 13.303979 N Longitude 77.544746
8	17.10.2022	Grab sample	Natural drain culvert near railway track, MuthuruDoddaballapura (Inflow to Nagarakere Lake)	Lat: 13.28522244 N Long:77.55172666 E
9	17.10.2022	Grab sample	Natural Nala Culvart near 12 MLD STP of CMC Doddaballapura at Majarahosahalli Village, outflow of Nagarakere lake (Inflow to	Latitude 13.26500578 N Longitude 77.54083003 E

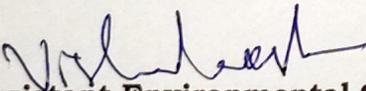
			Chikkatumakuru Lake)	
10	17.10.2022	Grab sample	Natural Nala at Culvert inlet to Doddatumakuru Lake (Outflow of Chikkatumakuru Lake)	Latitude 13.255842 N Longitude 77.53395 E
11	17.10.2022	grab sample BW1	Sri. Thipparaya (BW)House, Veerapura village, Doddaballapura, Bangalore Rural District	Lat:13.2591834 Long:77.54178505
12	17.10.2022	grab sample BW2	At Majarahosahalli Village Doddaballapura Taluk Bangalore rural Dist at (Borewell belongs to Majarahosahalli Grama Panchayat)	Lat:13.26063 Long:77.53444
13	17.10.2022	grab sample BW3	BW at Chikkatumkur village, Doddaballapura. Bangalore Rural District,	Lat:13.2616692 Long:77.53301623

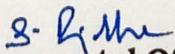
Google Map showing the locations of sample collected on the above said tables is produced as **Annexure-8**.

Remedial Measures Required to be taken:

- Since the entire domestic sewage is directly entering the Chikkatumakurulake which is the main concern for pollution/contamination of lake. Bashettihalli Town Panchayath has to take immediate steps to collect the entire domestic sewage generated within its Panchayath limits and make provision for treating the same by providing the required capacity of Sewage Treatment Plant, and till such time, the contamination of lake would continue.
- Further, the outflow from the Nagarakere lake would also ultimately join the Cikkatumakuru Lake. Therefore, the pollution of Nagarakere lake has to be prevented and, in this regard, necessary direction has to be issued to the City Municipal Council, Doddaballapur for preventing the entry of raw sewage/untreated sewage from missing links and the sewage from unsewered area i.e. six wards where from the sewage is directly joining the Nagarakere lake. If action is not taken in this regard, the pollution of the tank would go unabated and cannot be solved.

- The City Municipal Council, Doddaballapur has to take immediate steps for shifting sewer line and 37 manholes provided inside the lake. All manholes are sub-merged in the lake water and are not visible for inspection. Since the entire sewage generated within the limits of City Municipal Council, Doddaballapur, are passing through said sewer line provided inside the lake, there is every possibility of overflow from the manholes provided to the said sewer line. Therefore, unless and until the entire sewer line is shifted from the lake, contamination of lake water cannot be prevented, and the contamination would recur every year whenever there is heavy rain.
- Under such circumstances, the City Municipal Council, Doddaballapur and the Municipal Administration Department of the State has to take immediate action for shifting the sewer line out of Nagarakere Lake and further to prevent the entry of sewage from missing links and from unsevered area i.e. six wards. Further, the City Municipal Council, Doddaballapur should ensure no untreated sewage shall enter directly into the lake.
- In the catchment area of Nagarakere lake Village (Arkavathi River), there is a natural Nala near the Railway Bridge at Latitude 13.304461N Longitude 77.547602E. Since it is a natural Nala meant to carry only the storm water, the City Municipal Council, Doddaballapur should take steps to prevent the entering / joining of domestic sewage into the natural Nala by providing necessary required sewer line and connect the said sewer line to the STP in which event joining the sewage into the natural Nala near the Railway Bridge entering into the Nagarakere lake.


Assistant Environmental Officer,
KSPCB


Environmental Officer
KSPCB
Regional Office-Doddaballapura

11A

"Translation"

KARNATAKA STATE POLLUTION CONTROL BOARD
Zonal Office - Bangalore North

1st Floor, Urban Eco Park, 100 Feet Road, 3rd Phase, Peenya Industrial Area,
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Telefax: 080-28396559
Mobile: 9845311539
E-mail: seon@kspcb.gov.in

No. KSPCB/B-N/SEO/2022-23/25

Dated: 11-AUG-2022

PROCEEDINGS OF THE ORAL ENQUIRY HELD UNDER THE CHAIRMANSHIP OF SENIOR ENVIRONMENTAL OFFICERS ON 16.07.2022 AT 11.00 A.M. AT THE OFFICE OF THE SENIOR ENVIRONMENTAL OFFICER, K.S.P.C.B., ZONAL OFFICE-BENGALURU NORTH, URBAN ECO PARK, 100 FEET ROAD, 3RD PHASE, PEENYA INDUSTRIAL AREA, BENGALURU - 560 058.

PRESENT:

1. Sri S. Shivappa Nayak, Senior Environmental Officer, K.S.P.C.B. Zonal Office-Bengaluru North
 2. Ku. Vijaya M., Deputy Environmental Officer, K.S.P.C.B. Regional Office, Doddaballapur
 3. Sri Muniraju, Chief Officer, Bashettyhalli Town Panchayath, Doddaballapur Taluk.
-

PREAMBLE:

Bashettyhalli Town Panchayath has been converted from Grama Panchayath to Town Panchayath with effect from 24.02.2022 and issued

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official notification from the government. In the jurisdiction of this Town Panchayath, there are 12 grama panchayaths were included, they are Adhinarayana Hosahalli, Areguddadahalli, Basavanahalli, Bashettyhalli, Kasadanahalli, Kolipura Nagendanahalli, Obadevanahalli, Raghunathapura, Thammashettyhalli, Varadanahalli Yallapura and Town Panchayath has been re-classified into 19 wards.

As per the Census of 2011, Bashettyhalli Town Panchayath is having the population of 18716. Total 36 borewells have been used for the water sources of the houses in the limits of Town Panchayath. UGD facility is provided only in the jurisdiction of Bashettyhalli in the above-said 12 villages. At present, this Town Panchayath is discharging the sewage water through septic tank and soke pit. The sewage water coming from Bashettyhalli UGD is reaching the surrounding lakes through nala. In this regard, several complaints having been received by the regional office, Doddaballapura office from the surrounding villages. Bashettyhalli, Dodda Tumkur Village Grama Panchayath and Majara Hosahalli Village Panchayath Chairman, Lake Protection Committee Members and Sri Srinivas Hosahalli have submitted complaint.

Therefore, Bashettyhalli nalas and Chikkatumkur lakes have been inspected by the Regional Office, officers of the Doddaballapura and issued notice to Chief Officer, Bashettyhalli Town Panchayath on 04.01.2022. In this regard, Chief Officer of Bashettyhalli informed that on 20.01.2022 he has

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written a letter to Tahasildar, Doddaballapur to identifying the land and to provide for establishing Sewage Treatment Unit.

Further, since lot of complaints have been received frequently regarding the pollution of the Doddatumkur lake, Doddaballapur, on 21.6.2022 officers of the Doddaballapur Regional Office have done inspection. The Inspection Report has been submitted to this office.

The following facts have been mentioned in the Inspection Report.

- The population of the Bashettyhalli Town Panchayath is approximately 18716 (based on the Census of 2011). By considering the said population, the Chief Officer of the Town Panchayath has informed that the production of solid waste is approximately 5 TPD.
- In the Town Panchayath, arrangement has been provided to collect the solid waste from house by house and 1 tractor, 23 auto tippers have been arranged for the collection of solid waste.
- At the time of Bashettyhalli Grama Panchayath, from the fund of Grama Panchayath, Solid Waste Disposal Unit has been established at Kolipur which is coming in jurisdiction of KIADB. At present, the solid waste has been collecting in the Bashettyhalli Town Panchayath and separated solid waste has been disposed in the Kolipur Solid Waste Disposal Unit.

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- A Biogas Plant of 4.5 CUM capacity has been adopted in the present Solid Waste Disposal Unit. The wet waste which was collected in the Town Panchayath has been used for production of bio-gas.
- Separated dry waste has been divided into 17 divisions, and an arrangement was made to collect them in a shed.
- Incinerators were adopted to dispose the sanitary napkins and diapers.
- Other wet waste (except the waste dropping in Bio-gas Unit) is disposing by pouring into the ground of the said unit.
- In order to know the disposal of sewage water, inspection has been done in the Bashettyhalli town panchayath regarding creation of UGD network, at various places. It is observed the sewage water of Bashettyhalli is reaching to the lakes through nalas. The production of sewage water in the Town Panchayath is reaching the nearby lake without processing will be the violation of the Water (Prevention and Control of Pollution) Act, 1974.
- On 27.6.2022 the officers of Doddaballapura, Regional Office have inspected the Bashettyahalli Town Panchayath and under the Water (Prevention and Control of Pollution) Act, 1974, water sample has been collected at Kalwart Point (NH) in the presence of Bashettyhalli officers and reported the mahazar done in this regard.
- As per the analytical report of the water sample collected above, the said sample is not within the standard limits.

11E

As per the above facts, on 29.6.2022 the Environmental Officers, Doddaballapura, Regional Office has written a letter to Zonal Office for oral enquiry. Therefore, on 16.7.2022 oral enquiry has been done with Chief Officer of Town Panchayath, Bashettyhalli. After discussing the matter in detail with the presenting officers, it is instructed the Town Panchayath Officers to take the following actions.

- Application to be submitted to take Establishment Permission (CFE) from the Board immediately after identifying the land to the establish the Sewage Treatment Plant of Town Panchayath.
- Steps should be taken not to discharge the waste water of any factories coming under the jurisdiction of the Town Panchayat into the UGD.
- The Town Panchayat should take steps to fully provide UGD facility.
- Preventing the current generated sewage from entering the canals and lakes and a septic tank & soke pit system should be constructed temporarily as per IS-2470 Part-1 and Part-2 within 15 days so that the sewage from Bashettyhalli does not enter the drains.
- Obtain appropriate approval under Solid Waste Management Rules 2016 for solid waste treatment and disposal.

11F

The above points should be implemented immediately and a compliance report should be submitted within 45 days. If it is not implemented, further action will be taken according to the Water (Prevention and Control of Pollution) Act, 1974, he said.

Sd/-
Senior Environmental Officer,
K.S.P.C.B., Zonal Office-Bengaluru North.

To,
Chief Officer,
Office of the Town Panchayath,
Bashettyhalli, Kasaba Hobli,
Doddaballapur Taluk,
Bengaluru Rural District.

Copy to:

1. Environmental Officer, K.S.P.C.B., Regional Office-Doddaballapur – for the information and instructed to submit report after inspection.
2. Office file

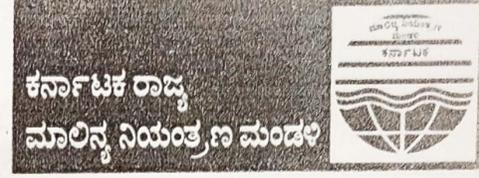
Sd/-
Senior Environmental Officer,
K.S.P.C.B., Zonal Office-Bengaluru North.

Zonal Office - Bangalore North

Karnataka State Pollution Control Board
1st Floor, Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area, Bengaluru-560 058.
Telefax: 080-28396559
Mobile : 9845311539

ವಲಯ ಕಛೇರಿ : ಬೆಂಗಳೂರು ಉತ್ತರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
1ನೇ ಮಹಡಿ, ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
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towards a cleaner Karnataka

ಸಂಖ್ಯೆ: ಕರಾಮಾನಿಮಂ/ಬೆಂ-ಉ/ಹಿಪಅ/2022-23/125

ದಿನಾಂಕ: 11 AUG 2022

ದಿನಾಂಕ 16.07.2022 ರಂದು ಬೆಳಿಗ್ಗೆ 11.00 ಗಂಟೆಗೆ ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳ ಕಛೇರಿ, ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ, ವಲಯ ಕಛೇರಿ-ಬೆಂಗಳೂರು ಉತ್ತರ, ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್, 100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ, ಬೆಂಗಳೂರು-560058 ಇಲ್ಲಿ ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ನಡೆದ ಮೌಖಿಕ ವಿಚಾರಣೆಯ ನಡವಳಿಗಳು.

ಸಭೆಯಲ್ಲಿ ಉಪಸ್ಥಿತರು:

1. ಶ್ರೀ ಎಸ್. ಶೀವಪ್ಪ ನಾಯಕ್, ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು, ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ, ವಲಯ ಕಛೇರಿ-ಬೆಂಗಳೂರು ಉತ್ತರ
2. ಕು. ವಿಜಯ ಎಂ, ಉಪ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು, ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ, ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ, ದೊಡ್ಡಬಳ್ಳಾಪುರ
3. ಶ್ರೀ ಮುನಿರಾಜು, ಮುಖ್ಯ ಅಧಿಕಾರಿಗಳು, ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿ, ದೊಡ್ಡಬಳ್ಳಾಪುರ ತಾಲ್ಲೂಕು

ಪೀಠಿಕೆ :

ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯು ಗ್ರಾಮ ಪಂಚಾಯ್ತಿಯಿಂದ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯಾಗಿ ದಿನಾಂಕ 24.02.2022 ರಂದು ಸರ್ಕಾರದಿಂದ ಅಧಿಕೃತವಾಗಿ ಆಧಿಸೂಚನೆ ಹೊರಡಿಸಲಾಗಿರುತ್ತದೆ. ಈ ಪಟ್ಟಣ ಪಂಚಾಯಿತಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬರುವ 12 ಗ್ರಾಮಗಳಾದ ಅಧಿನಾರಾಯಣ ಹೊಸಹಳ್ಳಿ, ಅರೆಗುಡ್ಡದಹಳ್ಳಿ, ಬಸವನಹಳ್ಳಿ, ಬಾಶೆಟ್ಟಹಳ್ಳಿ, ಕಸದನಹಳ್ಳಿ, ಕೋಟಪುರ ನಾಗೇಂದನಹಳ್ಳಿ, ಓಬದೇವನಹಳ್ಳಿ, ರಘುನಾಥಪುರ, ತಮ್ಮಶೆಟ್ಟಹಳ್ಳಿ, ವರದನಹಳ್ಳಿ ಯಲ್ಲಾಪುರಗಳನ್ನು ಒಳಗೊಂಡಿರುತ್ತದೆ. ಹಾಗೂ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯನ್ನು 19 ವಾರ್ಡ್‌ಗಳಾಗಿ ಮರು ವಿಂಗಡಿಸಲಾಗಿರುತ್ತದೆ.

2011ರ ಜನಗಣತಿಯ ಪ್ರಕಾರ ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯ ಜನಸಂಖ್ಯೆಯು 18716 ಆಗಿರುತ್ತದೆ. ಒಟ್ಟು 36 ಕೊಠಡಿ ಬಾವಿಗಳು ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯ ಮನೆಗಳಿಗೆ ನೀರಿನ ಮೂಲಗಳಾಗಿ ಬಳಸಲಾಗುತ್ತಿರುತ್ತದೆ. ಮೇಲೆ ತಿಳಿಸಿದ 12 ಗ್ರಾಮಗಳಲ್ಲಿ ಬಾಶೆಟ್ಟಹಳ್ಳಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಮಾತ್ರ UGD ಸೌಲಭ್ಯವನ್ನು ಒದಗಿಸಲಾಗಿರುತ್ತದೆ. ಪ್ರಸ್ತುತವಾಗಿ ಈ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯ ಕೊಳಚೆ ನೀರನ್ನು ಸೆಪ್ಟಿಕ್ ಟ್ಯಾಂಕ್ & ಸೋಕ್ ಪಿಟ್ (Septic tank & Soke pit) ಮೂಲಕ ವಿಸರ್ಜಿಸಲಾಗುತ್ತಿರುತ್ತದೆ. ಬಾಶೆಟ್ಟಹಳ್ಳಿಯ UGD ಯಿಂದ ಬರುವ ಕೊಳಚೆ ನೀರು ನಾಲಾಗಳ ಮೂಲಕ ಹಿರಿಯ ಸುತ್ತಮುತ್ತಲಿನ ಕೆರೆಗೆ ಸೇರುತ್ತಿರುತ್ತದೆ. ಈ ಬಗ್ಗೆ ಸುತ್ತಮುತ್ತಲಿನ ಗ್ರಾಮದಿಂದ ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ, ದೊಡ್ಡಬಳ್ಳಾಪುರ ಕಛೇರಿಗೆ ಮೇಲಿಂದ ಮೇಲೆ ದೂರುಗಳು ಸ್ವೀಕೃತಿಯಾಗುತ್ತಿರುತ್ತವೆ. ಬಾಶೆಟ್ಟಹಳ್ಳಿ, ದೊಡ್ಡ ತುಮಕೂರು ಗ್ರಾಮ ಪಂಚಾಯ್ತಿ ಮತ್ತು ಮಜರ ಹೊಸಹಳ್ಳಿ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ ಅಧ್ಯಕ್ಷರು ಕೆರೆ ಸಂರಕ್ಷಣೆ ಸಮಿತಿಯ ಸದಸ್ಯರು ಮತ್ತು ಶ್ರೀ ಶ್ರೀನಿವಾಸ ಹೊಸಹಳ್ಳಿ ಇವರು ದೂರು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.

ಆದುದರಿಂದ ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ, ದೊಡ್ಡಬಳ್ಳಾಪುರ ಕಛೇರಿಯ ಅಧಿಕಾರಿಗಳು ಬಾಶೆಟ್ಟಹಳ್ಳಿಯ ನಾಲಾಗಳು ಮತ್ತು ಚಿಕ್ಕತುಮಕೂರು ಕೆರೆಯನ್ನು ಪರಿವೀಕ್ಷಿಸಿ, ಈ ಬಗ್ಗೆ ದಿನಾಂಕ 04.01.2022 ರಂದು ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯ ಮುಖ್ಯಾಧಿಕಾರಿಗಳಿಗೆ ನೋಟಿಸ್ ಜಾರಿ ಮಾಡಲಾಗಿರುತ್ತದೆ. ಈ ಕುರಿತು ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿ ಮುಖ್ಯಾಧಿಕಾರಿಗಳು ದಿನಾಂಕ 20.01.2022 ರಂದು ಪತ್ರ ಬರೆದು ಕೊಳಚೆ ನೀರು ಸಂಸ್ಕರಣಾ ಘಟಕವನ್ನು ಸ್ಥಾಪಿಸಲು ಭೂಮಿಯನ್ನು ಗುರುತಿಸಿ, ಒದಗಿಸುವ ಬಗ್ಗೆ ತಹಶೀಲ್ದಾರ್, ದೊಡ್ಡಬಳ್ಳಾಪುರ ಇವರಿಗೆ ಪತ್ರ ಬರೆದಿರುವುದಾಗಿ ತಿಳಿಸಿರುತ್ತಾರೆ.

ಮುಂದುವರೆದು ದೊಡ್ಡಬಳ್ಳಾಪುರದ ದೊಡ್ಡತುಮಕೂರು ಕೆರೆಯ ಮಾಲನ್ಯದ ಬಗ್ಗೆ ಮೇಲಂದ ಮೇಲೆ ದೂರುಗಳು ವ್ಯೇಕ್ಯತಿಯಾಗುತ್ತಿರುವುದರಿಂದ, ದೊಡ್ಡಬಳ್ಳಾಪುರ ಪ್ರಾದೇಶಿಕ ಕಛೇರಿಯ ಅಧಿಕಾರಿಗಳು ದಿನಾಂಕ 21.06.2022 ರಂದು ಪರಿವೀಕ್ಷಣೆ ನಡೆಸಿರುತ್ತಾರೆ. ಪರಿವೀಕ್ಷಣೆ ವರದಿಯನ್ನು ಈ ಕಛೇರಿಗೆ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ಪರಿವೀಕ್ಷಣೆ ವರದಿಯಲ್ಲಿ ಈ ಕೆಳಕಂಡ ಅಂಶಗಳನ್ನು ತಿಳಿಸಲಾಗಿರುತ್ತದೆ.

- ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿ ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಜನಸಂಖ್ಯೆಯು ಸುಮಾರು 18716 (2011ರ ಜನಗಣತಿಯ ಆಧಾರದ ಮೇಲೆ) ಆಗಿರುತ್ತದೆ. ನದರಿ ಜನಸಂಖ್ಯೆಯನ್ನು ಪರಿಗಣಿಸಿ ಉತ್ತತ್ತಿಯಾಗುವ ಫನತ್ಯಾಜ್ಯವು ಸುಮಾರು 5 TPD ಆಗಿರುತ್ತದೆ ಎಂದು ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯ ಮುಖ್ಯಾಧಿಕಾರಿಗಳು ತಿಳಿಸಿರುತ್ತಾರೆ.
- ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯಲ್ಲಿ ಮನೆ ಮನೆಯಿಂದಲೇ ಫನತ್ಯಾಜ್ಯ ಸಂಗ್ರಹಿಸುವ ವ್ಯವಸ್ಥೆಯನ್ನು ಕಲ್ಪಿಸಲಾಗಿದೆ ಮತ್ತು ಫನತ್ಯಾಜ್ಯ ಸಂಗ್ರಹಣೆಗಾಗಿ 01 ಟ್ರ್ಯಾಕ್ಟರ್, 23 ಆಟೋ ಟ್ರ್ಯಾಕ್ಟರ್‌ಗಳ ವ್ಯವಸ್ಥೆಯನ್ನು ಮಾಡಲಾಗಿದೆ.
- ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಗ್ರಾಮ ಪಂಚಾಯ್ತಿಯಾಗಿರುವ ಸಂದರ್ಭದಲ್ಲಿ ಗ್ರಾಮ ಪಂಚಾಯ್ತಿಯ ನಿಧಿಯಿಂದ KIADB ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬರುವ ಕೋಶಪುರದಲ್ಲಿ ಫನತ್ಯಾಜ್ಯ ವಿಲೇವಾರಿ ಘಟಕವನ್ನು ಸ್ಥಾಪಿಸಿರುತ್ತಾರೆ. ಪ್ರಸ್ತುತ ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಸಂಗ್ರಹಿಸಿ ಬೇರ್ಪಡಿಸಿದ ಫನತ್ಯಾಜ್ಯವನ್ನು ಪ್ರಸ್ತುತ ಇರುವ ಕೋಶಪುರದ ಫನತ್ಯಾಜ್ಯ ವಿಲೇವಾರಿ ಘಟಕದಲ್ಲಿ ವಿಲೇವಾರಿ ಮಾಡಲಾಗುತ್ತಿರುತ್ತದೆ.
- ಪ್ರಸ್ತುತ ಇರುವ ಫನತ್ಯಾಜ್ಯ ವಿಲೇವಾರಿ ಘಟಕದಲ್ಲಿ 4.5 CUM ಸಾಮರ್ಥ್ಯದ ಬಯೋಗ್ಯಾಸ್ ಪ್ಲಾಂಟ್ ಅಳವಡಿಸಲಾಗಿರುತ್ತದೆ. ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯಲ್ಲಿ ಸಂಗ್ರಹಿಸಿರುವ ಹಸಿಕಸವನ್ನು ಜೈವಿಕ ಅನಿಲ ಉತ್ಪಾದನೆಗೆ ಬಳಸಲಾಗುತ್ತಿರುತ್ತದೆ.
- ಪ್ರತ್ಯೇಕಿಸಿದ ಒಣತ್ಯಾಜ್ಯವನ್ನು 17 ವಿಭಾಗಗಳಾಗಿ ವಿಂಗಡಿಸಿ, ಅದನ್ನು ಶೆಡ್‌ನಲ್ಲಿ ಸಂಗ್ರಹಿಸಿಡಲು ವ್ಯವಸ್ಥೆ ಮಾಡಲಾಗಿರುತ್ತದೆ.
- ಸ್ಯಾನಿಟರಿ ಸ್ಯಾಪ್‌ಕಿನ್‌ಗಳು ಮತ್ತು ಡೈಸ್‌ಪೋಸಿಂಗ್‌ನ್ನು ವಿಲೇವಾರಿ ಮಾಡಲು ಇನ್ಸಿನರೇಟರ್‌ಗಳನ್ನು ಅಳವಡಿಸಲಾಗಿರುತ್ತದೆ.
- ಅಲ್ಲದೆ ಇನ್ನಿತರ ಹಸಿಕಸವನ್ನು (ಜೈವಿಕ ಅನಿಲ ಘಟಕದಲ್ಲಿ ಹಾಕುವ ತ್ಯಾಜ್ಯವನ್ನು ಹೊರತುಪಡಿಸಿ) ನದರಿ ಘಟಕದ ಒಂದು ಭಾಗದಲ್ಲಿ ಸೆಲದ ಮೇಲೆ ಹಾಗೆಯೇ ಹಾಕಿ ವಿಲೇವಾರಿ ಮಾಡಲಾಗಿರುತ್ತದೆ.
- ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯಲ್ಲಿ UGD ಸೆಟ್‌ವರ್ಕ್ ಮಾಡುವ ಬಗ್ಗೆ, ವಿವಿಧ ಭಾಗಗಳಲ್ಲಿ, ಕೊಳಚೆ ನೀರಿನ ವಿಲೇವಾರಿ ಬಗ್ಗೆ ತಿಳಿಯಲು ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಪರಿವೀಕ್ಷಣೆಯಾಯಿತು. ಅಲ್ಲದೇ ಬಾಶೆಟ್ಟಹಳ್ಳಿಯ ಕೊಳಚೆ ನೀರು ನಾಲಾಗಳ ಮೂಲಕ ಕೆರೆಗೆ ಸೇರುವುದನ್ನು ಗಮನಿಸಲಾಗಿರುತ್ತದೆ. ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯಲ್ಲಿ ಉತ್ತತ್ತಿಯಾಗುವ ಕೊಳಚೆ ನೀರು ಸಂಸ್ಕರಿಸದೆ ಸಮೀಪದಲ್ಲಿರುವ ಕೆರೆಗೆ ಸೇರುತ್ತಿರುವುದು ಜಲ (ಮಾಲನ್ಯ ತಡೆಗಟ್ಟುವಿಕೆ ಮತ್ತು ನಿಯಂತ್ರಣ) ಕಾಯ್ದೆ 1974ರಡಿಯಲ್ಲಿ ಉಲ್ಲಂಘನೆಯಾಗಿರುತ್ತದೆ.
- ದಿನಾಂಕ 27.06.2022 ರಂದು ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ, ದೊಡ್ಡಬಳ್ಳಾಪುರದ ಅಧಿಕಾರಿಗಳು ಬಾಶೆಟ್ಟಹಳ್ಳಿ ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯ ಪರಿವೀಕ್ಷಣೆ ನಡೆಸಿ, ಬಾಶೆಟ್ಟಹಳ್ಳಿಯ ಕಲ್ಟರ್ವ್ ಪಾಯಿಂಟ್ (NH)ನಲ್ಲಿ ಜಲ (ಮಾಲನ್ಯ ತಡೆಗಟ್ಟುವಿಕೆ ಮತ್ತು ನಿಯಂತ್ರಣ) ಕಾಯ್ದೆ 1974ರಡಿಯಲ್ಲಿ, ಬಾಶೆಟ್ಟಹಳ್ಳಿಯ ಅಧಿಕಾರಿಗಳ ಸಮ್ಮುಖದಲ್ಲಿ ನೀರಿನ ಮಾದರಿಯನ್ನು ಸಂಗ್ರಹಿಸಿ ಮಹಜರನ್ನು ಬರೆದಿರುವುದರ ಬಗ್ಗೆ ವರದಿಮಾಡಿರುತ್ತಾರೆ.
- ಹೀಗೆ ಮೇಲೆ ಸಂಗ್ರಹಿಸಿದ ನೀರಿನ ಮಾದರಿಯ ವಿಶ್ಲೇಷಣಾ ವರದಿಗಳಂತೆ, ನದರಿ ಮಾದರಿಯು ನಿಗದಿತ ಮಾನಕಗಳ ಪರಿಮಿತಿಯೊಳಗಿರುವುದಿಲ್ಲ.

ಮೇಲ್ಕಂಡ ಅಂಶಗಳಂತೆ ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ, ದೊಡ್ಡಬಳ್ಳಾಪುರದ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು ಮೌಖಿಕ ವಿಚಾರಣೆಗಾಗಿ ವಲಯ ಕಛೇರಿಗೆ ದಿನಾಂಕ 29.06.2022 ರಂದು ಪತ್ರಬರೆದಿರುತ್ತಾರೆ. ಆದುದರಿಂದ ದಿನಾಂಕ 16.07.2022 ರಂದು ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿ ಬಾಶೆಟ್ಟಹಳ್ಳಿಯ ಮುಖ್ಯಾಧಿಕಾರಿಗಳೊಂದಿಗೆ ಮೌಖಿಕ ವಿಚಾರಣೆಯನ್ನು ನಡೆಸಲಾಗಿರುತ್ತದೆ. ಉಪಸ್ಥಿತರಿದ್ದ ಅಧಿಕಾರಿಗಳೊಂದಿಗೆ ಸವಿಸ್ತಾರವಾಗಿ ಚರ್ಚಿಸಲಾಗಿ, ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯ ಅಧಿಕಾರಿಗಳು ಈ ಕೆಳಕಂಡಂತೆ ಕ್ರಮ ವಹಿಸಲು ಸೂಚಿಸಲಾಗಿದೆ.

- ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯ ಕೊಳಚೆ ನೀರು ಸಂಸ್ಕರಣಾ ಘಟಕ (STP) ಸ್ಥಾಪಿಸಲು ಕೊಡಲೇ ಭೂಮಿಯನ್ನು ಗುರುತಿಸಿ ಮಂಡಳಿಯಿಂದ ಸ್ಥಾಪನಾ ಅನುಮತಿ (CFE) ಪಡೆಯಲು ಅರ್ಜಿ ಸಲ್ಲಿಸಬೇಕು.
- ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬರುವ ಯಾವುದೇ ಕಾರ್ಖಾನೆಗಳ ಕೊಳಚೆ ನೀರನ್ನು UGDಗೆ ಬಡದಂತೆ ಕ್ರಮವಹಿಸಬೇಕು.
- ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿಯು ಸಂಪೂರ್ಣವಾಗಿ UGD ಸೌಲಭ್ಯವನ್ನು ಒದಗಿಸಲು ಕ್ರಮ ವಹಿಸಬೇಕು.
- ಪ್ರಸ್ತುತ ಉತ್ತತಿಯಾಗುವ ಕೊಳಚೆ ನೀರನ್ನು ನಾಲಾಗಳಿಗೆ ಮತ್ತು ಕೆರೆಗೆ ಸೇರದಂತೆ ಕ್ರಮ ವಹಿಸುವುದು ಮತ್ತು ಬಾಶೆಟ್ಟಹಳ್ಳಿಯ ಒಳಚರಂಡಿಯಿಂದ ಬರುವ ಕೊಳಚೆ ನೀರನ್ನು ಕೆರೆಗಳಿಗೆ ಸೇರದಂತೆ ತಾತ್ಕಾಲಿಕವಾಗಿ IS-2470 Part-1 & Part-2 ರ ಪ್ರಕಾರ 15 ದಿನದ ಒಳಗೆ Septic tank & Soke pit ವ್ಯವಸ್ಥೆಯನ್ನು ನಿರ್ಮಾಣ ಮಾಡಬೇಕು.
- ಘನತ್ಯಾಜ್ಯ ಸಂಸ್ಕರಣೆ ಮತ್ತು ವಿಲೇವಾರಿ ಮಾಡಲು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ನಿಯಮ 2016ರ ಅಡಿಯಲ್ಲಿ ಸೂಕ್ತ ಸಮ್ಮತಿಯನ್ನು ಪಡೆಯುವುದು.

ಮೇಲಿನ ಅಂಶಗಳನ್ನು ಕೂಡಲೇ ಕಾರ್ಯಗತ ಮಾಡಿ 45 ದಿನಗಳ ಒಳಗೆ ಅನುಪಾಲನ ವರದಿಯನ್ನು ನೀಡಬೇಕು. ಕಾರ್ಯಗತ ಮಾಡದಿದ್ದಲ್ಲಿ, ಮಂಡಳಿಯು ಜಲ (ಮಾಲಸ್ಯ ತಡೆಗಟ್ಟುವಿಕೆ ಮತ್ತು ನಿಯಂತ್ರಣ) ಕಾಯ್ದೆ 1974ರ ಪ್ರಕಾರ ಸೆಕ್ಷನ್ 44ರಂತೆ ಮುಂದಿನ ಕ್ರಮ ಜರುಗಿಸಲಾಗುವುದು ಎಂದು ತಿಳಿಸಿದರು.

ಸಹಿ/-

ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು,
ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ, ವಲಯ ಕಛೇರಿ-ಬೆಂಗಳೂರು ಉತ್ತರ

ರವರಿಗೆ,

ಮುಖ್ಯ ಅಧಿಕಾರಿಗಳು,
ಪಟ್ಟಣ ಪಂಚಾಯ್ತಿ ಕಾರ್ಯಾಲಯ,
ಬಾಶೆಟ್ಟಹಳ್ಳಿ, ಕಸಬಾ ಹೋಬಳಿ,
ದೊಡ್ಡಬಳ್ಳಾಪುರ ತಾಲ್ಲೂಕು
ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ

ಪ್ರತಿಯನ್ನು:

- ✓ 1. ಪರಿಸರ ಅಧಿಕಾರಿಗಳು, ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ, ಪ್ರಾ.ಕ-ದೊಡ್ಡಬಳ್ಳಾಪುರ ಇವರ ಗಮನಕ್ಕಾಗಿ ಹಾಗೂ ಪರಿವೀಕ್ಷಣೆ ನಡೆಸಿ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲು ಸೂಚಿಸಿದೆ.
2. ಕಛೇರಿ ಕಡತ

ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು,
ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ, ವಲಯ ಕಛೇರಿ-ಬೆಂಗಳೂರು ಉತ್ತರ

14A

"Translation"

Department of Municipal Administration

OFFICE OF THE TOWN PANCHAYATH, BASHETTYHALLI
Bashettyhalli, Kasaba Hobli, Doddaballapur Taluk, Bengaluru Rural
District.

No. B.T.P/155/2021-22

Dated: 03-10-2022

To,
Senior Environmental Officer,
Karnataka State Pollution Control Board,
Zonal Office, Bengaluru North.

Sir,

Sub : Regarding permission to establish Sewage Water Treatment Plant
at Sy.No.28/1 measuring 0-32 gunta situated at Bashettyhalli
Village.

Ref : Your Office letter No. KSPCB/B-N/HP/2022-23/125,
dated 11.08.2022

With reference to the above subject and as instructed in the above letter referred above, as per the instructions to establish Sewage Treatment Plant in Bashettyhalli village of Bashettyhalli Town Panchayath limits, very urgently, a land measuring 0-32 gunta in Sy.No.28/1 of Bashettyhalli village has been identified. Hence, it is hereby requested that permission may be granted to establish Sewage Treatment Plant in the said place of Bashettyhalli village and documents relating to the said property are enclosed along with this letter.

Yours faithfully,

Sd/-
Chief Officer
Town Panchayath, Bashettyhalli

Copy to:
Hon'ble Deputy Commissioner, Bengaluru Rural District – submitted for
information.

ಪೌರಾಡಳಿತ ಇಲಾಖೆ

ಪಟ್ಟಣ ಪಂಚಾಯಿತಿ ಕಾರ್ಯಾಲಯ, ಬಾಶೆಟ್ಟಿಹಳ್ಳಿ.

ಬಾಶೆಟ್ಟಿಹಳ್ಳಿ, ಕಸಬಾ ಹೋಬಳಿ, ದೊಡ್ಡಬಳ್ಳಾಪುರ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ.

ಸಂಖ್ಯೆ: ಬಾ.ಪ.ಸಂ/155/2021-22

ದಿನಾಂಕ: 03/10/2022

ರವರ

ಹಿರಿಯ ಮಂತ್ರ ಕಛೇರಿಗಳು

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ವಲಯ ಕಛೇರಿ, ಬೆಂಗಳೂರು ಉತ್ತರ.

ಮಾನ್ಯರೇ,

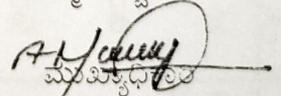
ವಿಷಯ: ಬಾಶೆಟ್ಟಿಹಳ್ಳಿ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.281/1 ರ 0-32 ಗುಂಚೆ ಜಾಗದಲ್ಲಿ
ಬಾಶೆಟ್ಟಿಹಳ್ಳಿ ಗ್ರಾಮದ ಕೊಳಚೆ ನೀರು ಶುದ್ಧೀಕರಣ ಘಟಕ ಸ್ಥಾಪಿಸಲು ನುಮತಿ
ನೀಡುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: ತಮ್ಮ ಕಛೇರಿ ಪತ್ರದ ಸಂಖ್ಯೆ:ಕರಾಮಾನಿಮಂ/ಬೆಂ-ಉ/ಹಿಪ/2022-23/125,
ದಿನಾಂಕ:11/08/2022.

(())

ಮೇಲ್ಕಂಡ ವಿಷಯ ಸಂಬಂಧಿಸಿದಂತೆ ಹಾಗೂ ಉಲ್ಲೇಖ ಪತ್ರದಲ್ಲಿ ತಾವುಗಳು ಸೂಚಿಸಿರುವಂತೆ
ಬಾಶೆಟ್ಟಿಹಳ್ಳಿ ಪಟ್ಟಣ ಪಂಚಾಯಿತಿ ಪ್ರಾಪ್ತಿಯ, ಬಾಶೆಟ್ಟಿಹಳ್ಳಿ ಒಂದು ಗ್ರಾಮದ ಒಳಚರಂಡಿ ಕೊಳಚೆ ನೀರು
ಶುದ್ಧೀಕರಣ ಘಟಕ(SITP)ವನ್ನು ಅತೀ ಶುರ್ತಾಗಿ ಸ್ಥಾಪಿಸಲು ಸೂಚಿಸಿರುವಂತೆ ಬಾಶೆಟ್ಟಿಹಳ್ಳಿ ಗ್ರಾಮದ ಸರ್ವೆ
ನಂ.281/1 ರಲ್ಲಿ 0-32 ಗುಂಚೆ ಜಾಗವನ್ನು ಗುರುತಿಸಲಾಗಿದ್ದು, ಸದರಿ ಜಾಗದಲ್ಲಿ ಬಾಶೆಟ್ಟಿಹಳ್ಳಿ ಒಂದು
ಗ್ರಾಮದಲ್ಲಿರುವ ಒಳಚರಂಡಿ ಜಾಲದ ಕೊಳಚೆ ನೀರು ಸಂಸ್ಕರಣಾ ಘಟಕ(SITP) ಸ್ಥಾಪಿಸಲು ಅನುಮತಿ ನೀಡಲು
ಈ ಮೂಲಕ ಶ್ರಮೈ ಗೌರವಪೂರ್ವಕವಾಗಿ ಕೋರಲಾಗಿದೆ. ಹಾಗೂ ಸ್ವತ್ತಿಗೆ ಸಂಬಂಧಿಸಿದ ದಾಖಲಾತಿಗಳನ್ನು ಈ
ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ



ಪಟ್ಟಣ ಪಂಚಾಯಿತಿ, ಬಾಶೆಟ್ಟಿಹಳ್ಳಿ.

ಪ್ರತಿಯನ್ನು:

ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು, ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ ರವರ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.



RECORDS OF RIGHTS (R.T.C.) FORM NO.16

Village Form 2 EDC46438CD
Taluk Seal

Print Page No.11
Valid from 24/07/2014 13:31:00 to Till Date

Taluk: Doddaballapur
Hobli: Kasaba
Village: Bashettyhalli

1. Sy. No. 28	3. Cultivator	4. Revenue		9. Name of the Possessor, Father name & address	Extent Acre Cents	Katha No.	10. Nature of Possession	rights:	11. Other rights and debts	debts:					
		Acre Cents	Rs.												
	Total extent Foot Kharab (a) Foot karab (b) Remaining	0.32.00.00 0.02.00.00 0.00.00.00 0.30.00.00	1.52 0.00 0.00 0.00 Total 1.52	D.V Mahendranath S/o late D.R.Venkataramaiah D.V.Krishnamurthy S/o Late. D.R.Venkataramaiah D.V.Srinath S/o Late. D.R.Venkataramaiah	0.32.00.00 Above Jointly Above Jointly.	14	MR H1/2014-2015 24/07/2014 -								
2. Hissa	1														
5. Form of soil Stone	7. No. of trees	8. Extent of irrigation according to cultivator													
6. Patta Government	Name No.	Si. No.	Irrigation base	latter rains	garden	total									
12. Cultivation & lease details	The said year crop details were not mentioned, hence, details of last year crop was printed														
Year and time	Name of the Cultivator & address	System of cultivation	Lease details		Use of land		Dry, Wet, garden	Name of the crop	Extent of Crop			Total mixed crops			
			Extent Acre Cents	Contract	Section	Extent Acre Cents			Unmixed	Mixed	Total		Irrigation base	Product on per acre	Name of the Mix Acre Cents
2021-2022 First rains	D.V Mahendranath S/o Late. D.R.Venkataramaiah	Own	4	5	6	7	8	9	10	11	12	13	14	15	16
	D.V.Krishnamurthy Late D. R.Venkataramaiah	Own					--	#	0.00.00.00	0.00.00.00	0.00.00.00		0.00		
	D.V.Srinath Late D.R.Venkataramaiah	own					--	#	0.00.00.00	0.00.00.00	0.00.00.00		0.00		

Dated: 10/21/2021 5:16:29 PM, Total Rs.15
RTC DIGITALLY SIGNED BY: MANJUNATH Y S ON 7/6/2020 3
RTC Unique Number T.EDC46438CD
Karnataka Land Revenue Rules, 1966 Rule-40, 42, 56 & 70

16A

"Translation"

Village: Bashettyhalli
Hobli: Kasaba
Taluk: Doddaballapur
District: Bengaluru Rural

Original Tippani copy of Re. Sy.No.28

Sketch

Applicant Name: Mahendra
Copying Fee: 07-00
Date of Copying prepared: 20/9/21
G.S.C. No. 67178

"Copy"

Sd/-
Examiner (Exe.)
Survey Settlement Dept.
Doddaballapur Taluk,
Bengaluru Rural District.

17A

"Translation"

Department of Survey Settlement & Land Records

District: Bengaluru Rural, Taluk: Doddaballapur, Hobli: Kasaba

Village: Bashettyhalli

Hissa Survey Tippani Book 1 Survey No.28

Sketch

Applicant Name: Mahendra

Copying Fee: 20-00

Date of Copying prepared: 20/9/21

G.S.C. No. 67178

"Copy"

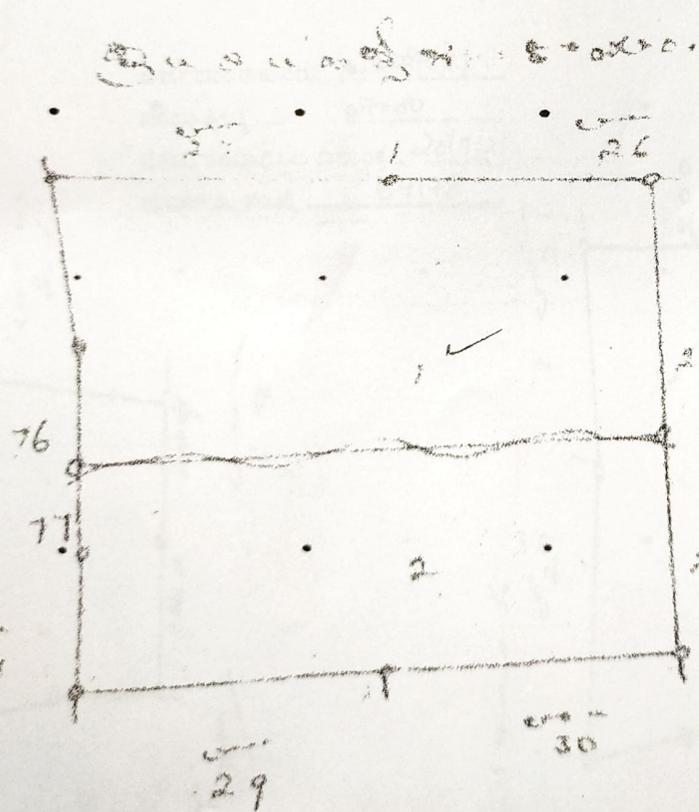
Sd/-

Examiner (Exe.)
Survey Settlement Dept.
Doddaballapur Taluk,
Bengaluru Rural District.

ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ತಾಲ್ಲೂಕು ದೊಡ್ಡಬಳ್ಳಾಪುರ ಹೋಬಳಿ ಕಸಬಾ ಗ್ರಾಮ ಬಾಶೆಟ್ಟಹಳ್ಳಿ

ಹಿಸಾ ಸರ್ವೆ ಟಿಪ್ಪಣಿ ಪುಸ್ತಕ | ಸರ್ವೆ ನಂಬರ್: 28

65
 20
 54
 4
 198
 20
 20
 20



ಅರ್ಜಿದಾರರ ಹೆಸರು: ಮುಹಮ್ಮದ್
 ನಕಲು ಶಿಲ್ಕು: 20=00
 ನಕಲು ತಯಾರಿಸಿದ ದಿನಾಂಕ: 20/9/21
 ಬಿ.ಎಸ್.ಸಿ. ಸಂಖ್ಯೆ: 67178

ಸರ್ಕಲು
 20/9/21
 ಅಧೀಕ್ಷಕರು (ಸಿ.ಡಿ)
 ಭೂ ಮಾಪನ ಇಲಾಖೆ
 ದೊಡ್ಡಬಳ್ಳಾಪುರ ತಾ.ಸಿ.
 ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ

18A

"Translation"

Department of Survey Settlement & Land Records

District: Bengaluru Rural, Taluk: Doddaballapur, Hobli: Kasaba

Village: Bashettyhalli

Hissa Survey Atlas 1 Survey No.28/1 - copy

Bashettyhalli

Taluk: Doddaballapur

Sketch

Applicant Name: Mahendra

Copying Fee: 07-00

Date of Copying prepared: 20/9/21

G.S.C. No. 67178

"Copy"

Sd/-

Examiner (Exe.)
Survey Settlement Dept.
Doddaballapur Taluk,
Bengaluru Rural District.

ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ತಾಲ್ಲೂಕು: ದೊಡ್ಡಬಳ್ಳಾಪುರ ಹೊಬಳಿ: ರಸೂಗ್ರಾಮ: ಬಾಶೆಟ್ಟಹಳ್ಳಿ

ಹಿಸಾ ಸರ್ವೆ ಅಟಾಸ್ | ಸರ್ವೆ ನಂಬರ್ 28 | ೪ ನೆಕ್ಸಲ

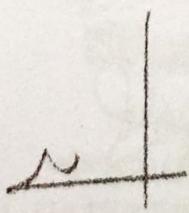
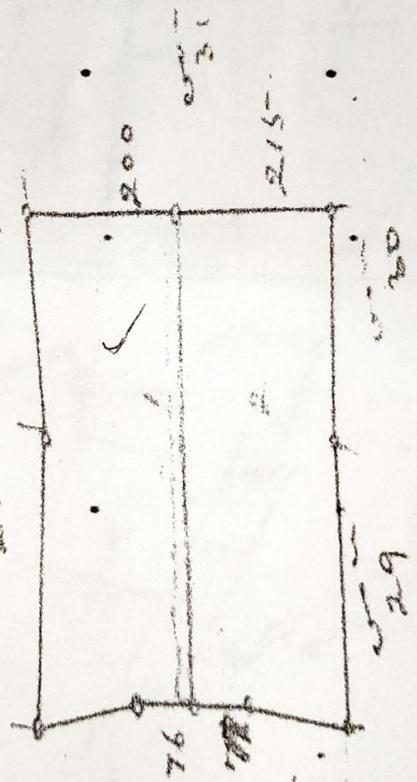
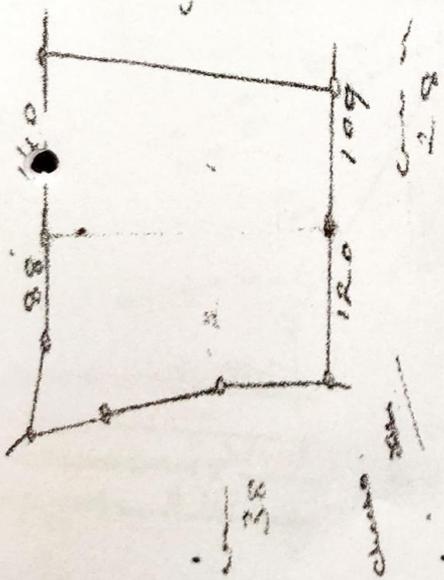
ಬಾಶೆಟ್ಟಹಳ್ಳಿ

ಕೊಂಪು ಬಾಶೆಟ್ಟಹಳ್ಳಿ

ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ
೧೬೩	೧೬೩
೨೫೫	೨೫೫
೭೪	೭೪

ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ
೧೬೫	೧೬೫
೨೫೫	೨೫೫
೭೪	೭೪

ಅರ್ಜಿದಾರರ ಹೆಸರು: ಮಂಕಣಿ
 ಸಹಾಯಿ ಸಂಖ್ಯೆ: ೦೭=೦೦
 ಸಹಾಯಿ ಪಡೆಯಲಾದ ದಿನಾಂಕ: ೨೦/೯/೨೨
 ಸಿ.ಎಸ್.ಎ. ಸಂಖ್ಯೆ: 67178



ನಿಜ
 20/9/22
 ಅಧೀಕಾರಿ (ಸ.ಬಿ)
 ಭೂ ಮಾಪನ ಇಲಾಖೆ
 ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ

19A

"Translation"

Department of Survey Settlement & Land Records

District: Bengaluru Rural, Taluk: Doddaballapur, Hobli: Kasaba
Village: Bashettyhalli

Hissa Survey Pakka Book 1 Survey No.28

Sketch

Applicant Name: Mahendra

Copying Fee: 15-00

Date of Copying prepared: 20/9/21

G.S.C. No. 67178

"Copy"

Sd/-

Examiner (Exe.)
Survey Settlement Dept.
Doddaballapur Taluk,
Bengaluru Rural District.

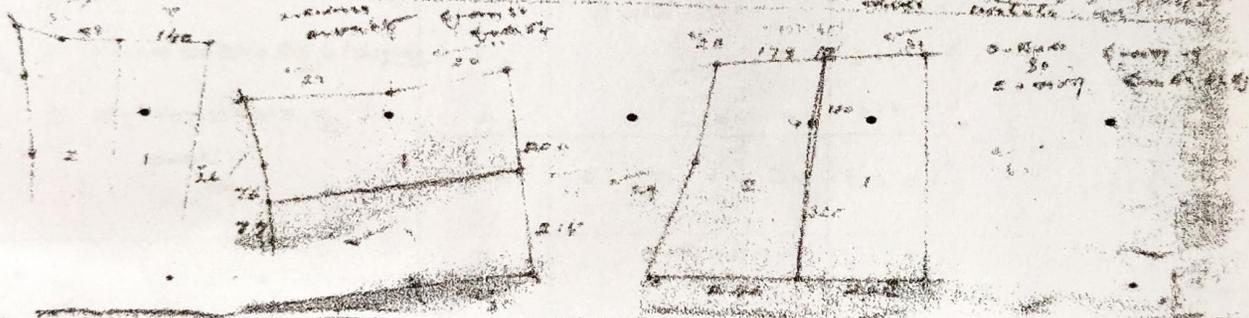
ಹಿಲ್ಲೆ ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ತಾಲ್ಲೂಕು ದೊಡ್ಡಬಳ್ಳಾಪುರ ಹೊಬಳಿಕೆ ಸಬಾ ಗ್ರಾಮ ಬಾಶೆಟ್ಟಹಳ್ಳಿ
ಹಿಸಾ ಸರ್ವೆ ಪತ್ರ್ ಪುಸ್ತಕ | ಸರ್ವೆ ನಂಬರ್: 28

PATTA BOOK OF VILLAGE

TALUK

FORM No. 1

No. survey No.	Area	Dist. & bearing				
1	0.0	0	0.0	0.0	0.0	0.0
2	2.27
3	0.78
4



ಕಾರರ ಹೆಸರು (ಮುಂದೆ)

1. ಹಿಲ್ಲೆ 15-0

ತಯಾರಿಸಿದ ದಿನಾಂಕ 20/9/21

ಸಿ. ಸಂಖ್ಯೆ 67/78

ನೋಟ

(Signature)

ಅಧ್ಯಕ್ಷರು (ಸಿ.ಸಿ)

ಭೂ ಮಾಪನ ಇಲಾಖೆ

ಹಿಲ್ಲೆ ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ತಾಲ್ಲೂಕು



20A

"Translation"

Department of Survey Settlement & Land Records

District: Bengaluru Rural, Taluk: Doddaballapur, Hobli: Kasaba

Village: Bashettyhalli

Survey Hissa Pakka Book 1 Survey No.28

Sketch

Applicant Name: Mahendra

Copying Fee: 13-00

Date of Copying prepared: 20/9/21

G.S.C. No. 67178

"Copy"

Sd/-

Examiner (Exe.)
Survey Settlement Dept.
Doddaballapur Taluk,
Bengaluru Rural District.

Regional Office - Doddaballapura

Karnataka State Pollution Control Board

Urban Eco Park,

100 Feet Road, 3rd Phase,

Peenya Industrial Area,

Bengaluru - 560 058.

Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,

100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,

ಬೆಂಗಳೂರು-560 058.

ದೂರವಾಣಿ : 080-28396000

Email : dbpura@kspcb.gov.in



No.PCB/DBP-RO/2022-23/ 686

Date:

20 OCT 2022

towards a cleaner Karnataka

To,

The Member secretary,
Karnataka State Pollution Control Board,
Parisara Bhavan, Church Street
Bengaluru-560001

Annexure - II

Sir,

Sub : Request to issue authorization for filing criminal case under the Provisions of Water (prevention & control of pollution) Act 1974- reg.

- Ref :
1. Complaint by Sri.Vasanth Kumar, "Bashettihalli Doddatukur Grama Panchayati mattu Majara Hosahalli Grama Panchayati, Kere Samrakshana Vedike" regarding discharge of untreated sewage into lake 23.05.2022 & 24.05.2022 through Whatsapp.
 2. Inspection of natural nala at Veerapura and nearby Villages by the undersigned on 23.05.2022 and 24.05.2022.
 3. Inspection of TP-Bashettihalli by the undersigned on 21.06.2022.
 4. Notice issued to TP-Bashettilli dated 29.06.2022.
 5. Letter addressed to RSEO, North to conduct PH dated 29.06.2022
 6. Personal hearing conducted on 16.07.2022
 7. Proceeding of Personal Hearing communicated dated 11.08.2022
 8. Notice issued to TP dated 25.08.2022.
 9. Letter submitted TP vide dated 03.10.2022(Received at this Office on 10.10.2022)

With reference to the above subject, based on the complaints received on discharge of untreated sewage into Chikkatumakuru Lake, Regional Officer-Doddaballapura inspected the TP-Bashettihalli area on 21.06.2022. During inspection on 21.06.2022, samples of untreated sewage flowing in the natural nala (Strom water drain) near Puttani Building was collected. The inspection report 21.06.2022 alongwith Mahazar copy is enclosed for kind reference.

Further, this Office has recommended RSEO, Bengaluru North Zone to conduct personal hearing Vide letter cited under ref (5). Accordingly RSEO, Bengaluru North has conducted personal hearing alongwith Cheif Officer of TP-Bashettihalli on 16.07.2022, proceedings were communicated on 11.08.2022. Further this Office has issued notice to TP-Bashettihalli vide ref (8) above. Now, TP Bashettihalli authorities have submitted letter cited under ref(9) above and informed that they have identified land for establishing STP in the limits of Bashettihalli -TP at SY. No. 28/1 having 0-32 Gunata. However, the authorities are yet to take complete measures as per the directions of Personal Hearing. Copy of proceeding of personal hearing and letter submitted by TP-Bashettihalli authorities is enclosed for kind reference.

In view of the above, the discharge of untreated sewage from TP-Bashettihalli limits into Natural Nala which ultimately joining Chikkatumakuru Lake causing the pollution of Chikkatumakuru Lake. Hence it is requested to issue authorization to file criminal case against the CMC Doddaballpaura before the Judicial Magistrate Court under Sec 44 of Water (Prevention and Control of Pollution) Act 1974.

This is for your kind information and needful.

Yours faithfully,

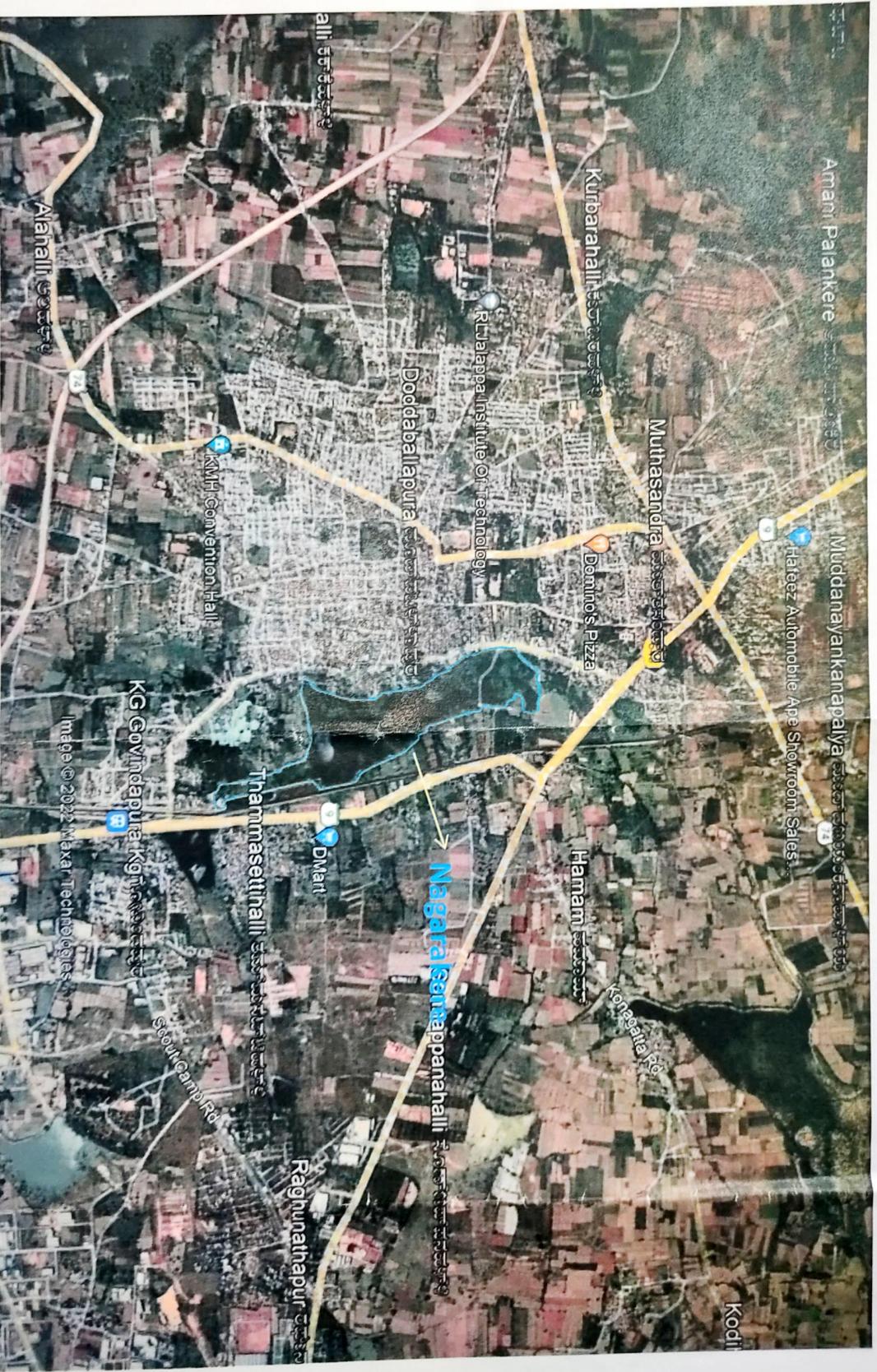
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Environmental Officer
Regional Office-Doddaballapura

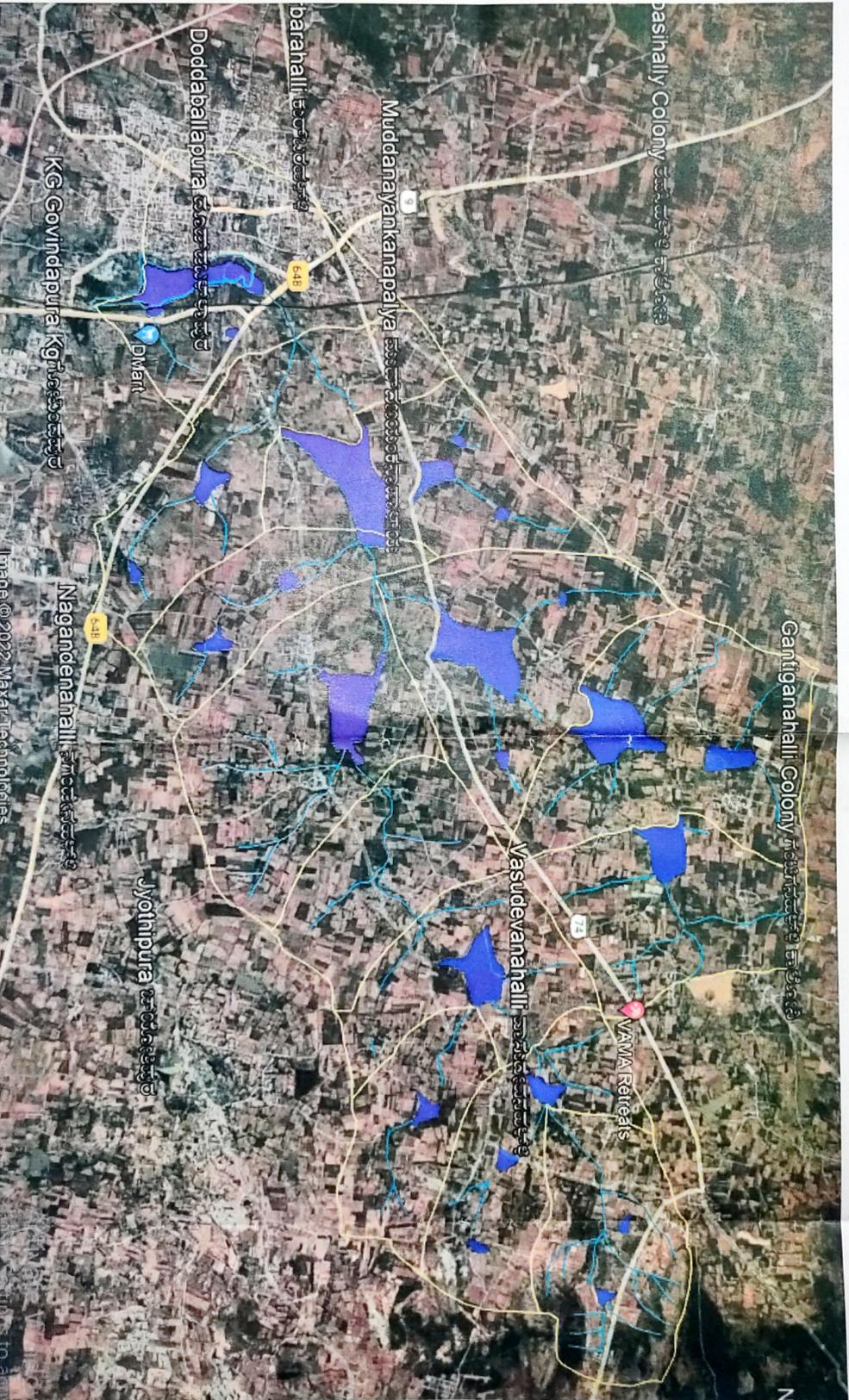


Nagarakere :

Extent : 142 Acres



Nagarakere Catchment area :



Chikkatumkurkere :

Extent : 114 Acres



Image © 2022 Maxar Technologies

Chikkatumkur Catchment area





No. PCB/DBP-RO/2022-23/ 687

Date: 20 OCT 2022

To,
The Municipal Commissioner
CMC-Doddaballapura
Doddaballapura Taluk
Bengaluru Rural District-561203

Annexure-V

Sub : Non-compliance under the Provisions of Water (prevention & control of pollution) Act 1974- reg.

Ref : 1. Board office vide its E-mail dated 07.10.2022 has forwarded the Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others
2. Inspection of CMC Doddaballapura and Chikkatumakuru Lake by the undersigned on 11.10.2022.
3. Inspection of CMC Doddaballapura and Nagarakere Lake by the undersigned on 12.10.2022.

The Board office vide its E-mail dated 07.10.2022 has forwarded the Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others in respect of pollution/contamination of Nagarakere Lake and Chikkatumakuru Lake lakes. After receipt of the said notice, STP of CMC Doddaballapura, Chikkatumakuru Lake area and Nagarakere Lake area was inspected by the undersigned on 11.10.2022 and 12.10.2022.

During inspection following observations were made:

The Chikkatumakuru Lake was inspected along with Assistant Executive Engineer (Environment) of City Municipal Council, Doddaballapur and CMC Doddaballapura has constructed the 12 MLD STP and it was operating at the time of inspection.

The City Municipal Council, Doddaballapur has, in all, 31 Wards and out of it, 25 Wards have been provided with Underground Drainage Network, and the domestic sewage generated within the said 25 Wards is being collected and taken to the Sewage Treatment Plant. The said Sewage Treatment Plant consists of following units.

1.	Bar Screen Chamber	-	1
2.	Grit Removal Chamber	-	1
3.	Wet Well	-	1
4.	Anaerobic Pond	-	2
5.	Flocculation Pond	-	2
6.	Maturation Pond	-	2

Aerators-10 Nos. have been installed in the Flocculation pond. To establish and operate the said STP, the Board has granted consent to the City Municipal Council, Doddaballapur. While inspecting the said Sewage Treatment Plant, it was observed the following non-compliance with reference to Terms and Conditions of Consent.

- The City Municipal Council has not installed OCEMS i.e. Online Continuous Effluent Monitoring System, Cameras at the entrance and flow meters.
- There is no disinfection facility is provided.
- No safety measures provided such as railing to ponds; secure fencing to the STP area. It is noticed further that there is every chance of unauthorized entry of persons along with cattle, sheep etc., and there is high risk of occurrence of accident.
- Further, as per the consent condition, the treated sewage shall be utilized for irrigation only, whereas, during the inspection, it was observed that City Municipal Council, Doddaballapur is discharging the untreated/partially treated sewage into the lake itself.
- It was observed that the entire rain water is stagnated in Bar Screen Chamber area; in and around inlet pipes; lot of weeds were grown around the inlet conduits.
- The Grit Chambers are completely filled with grit. The grit was removed at the time of inspection.
- The manhole located inside the STP is over flowing.
- The area is stagnated with sewage and rain water.
- The aforesaid aspects show that the STP is not functioning properly and the sewage has not been treated fully and untreated sewage is discharged directly to the lake which has resulted in pollution/contamination of the lake.
- Along the stretch of Nagarakere lake about 11 inflow drains are observed. These inlets are carrying the rain water alongwith sewage from missing links and unsewered area of CMC Doddabalapura.
- Any pollution or contamination of Nagarakere Lake would ultimately affect the quality of Chikkatumakuru Lake and lakes situated downstream thereafter.
- Further it is observed adjacent to in the storm water drain located at Madhu Mess 'D'Cross Road Doddaballapura there is entry of sewage and the same is entering into the lake.
- From missing links/ unsewered area within the limits of CMC Doddaballapura sewage is directly entering into the lake.

This Office has issued a notice on 25.08.2022. But so far, you have not submitted reply and compliance details.

In view of the above you are hereby called upon to "**Show Cause**" within 15 days from the date of receipt of this notice as to why this office shall not recommend the Board as below;

1. To file criminal case against the unit before the Judicial Magistrate Court under Sec 44 of Water (Prevention and Control of Pollution) Act 1974.
2. To levy environmental compensation for the above said violations.

Note that, discharge of sewage without treatment by violating Sec 25/26 of Water Act, is punishable with imprisonment under section 44 of the said Act for a term which shall not be less

than One Year and Six Months but which may extend to Six Years and with fine. And in case the non-compliances continued, with an additional fine which may extend to Five Thousand Rupees for every day during such failure continues after the conviction.

Also you are hereby informed to submit the point wise compliance report to the above non-compliances observed during inspection.

Failing to comply the directions issued from the Board, further course of action will be initiated against your unit as per the pollution control Acts and Rules.

Yours faithfully,


Environmental Officer
Regional Office-Doddaballapura



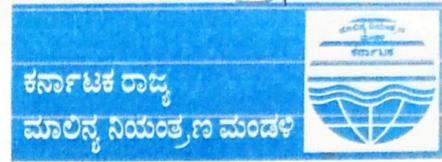
Regional Office - Doddaballapura

Karnataka State Pollution Control Board

Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ 31

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಲೀ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

No.PCB/DBP-RO/2022-23/688

Date: 21 OCT 2022

Annexure-VI

To,
The Member secretary,
Karnataka State Pollution Control Board,
Parisara Bhavan, Church Street
Bengaluru-560001

Sir,

Sub : Request to issue authorization for filing criminal case under the Provisions of Water (prevention & control of pollution) Act 1974- reg.

- Ref :
1. Notice issued to CMC Doddaballapura Dated 25.08.2022.
 2. Board office vide its E-mail dated 07.10.2022 has forwarded the Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others
 3. Inspection of CMC Doddaballapura and Chikkatumakuru Lake by the undersigned on 11.10.2022 and 12.10.2022.
 4. Notice issued to CMC Doddaballapura dated 20.10.2022

The Board office vide its E-mail dated 07.10.2022 has forwarded the Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others in respect of pollution/contamination of the Chikkatumakuru Lake and Nagarakere Lake. After receipt of the said notice, STP of CMC Doddaballapura, Chikkatumakuru Lake area and Nagarakere Lake area was inspected by the undersigned on 11.10.2022 and 12.10.2022.

Based on the observations made during inspection on 11.10.2022 and 12.10.2022, this Office has issued show-cause notice to CMC Doddaballapura. The copy of inspections reports, mahazar are enclosed for kind reference.

Since there is a continuous violations by CMC Doddaballapura, causing the pollution of Chikkatumakuru Lake and Nagarakere Lake. Hence it is requested to issue authorization to file criminal case against the CMC Doddaballapura before the Judicial Magistrate Court under Sec 44 of Water (Prevention and Control of Pollution) Act 1974.

This is for your kind information and needful.

Yours faithfully,

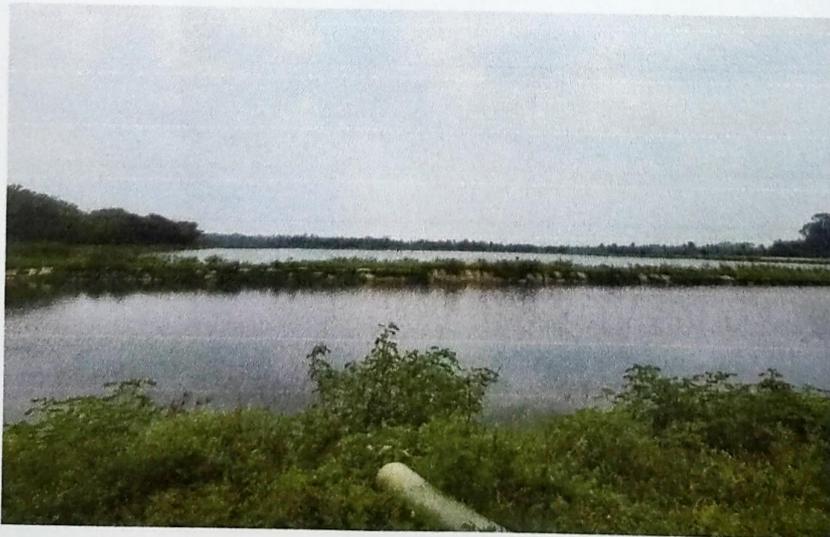
S. H. L.
Environmental Officer
Regional Office-Doddaballapura

**Photographs Of 12 MLD STP of CMC Doddaballapura taken on
11.10.2022**

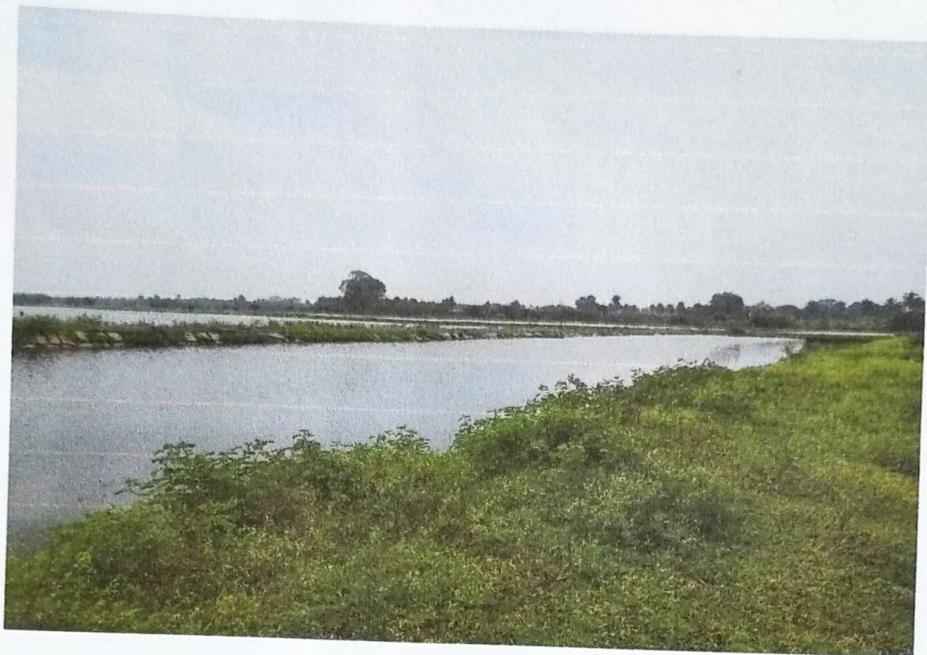
1. View of Grit Chambers staganted with water, growth of weeds around the unit



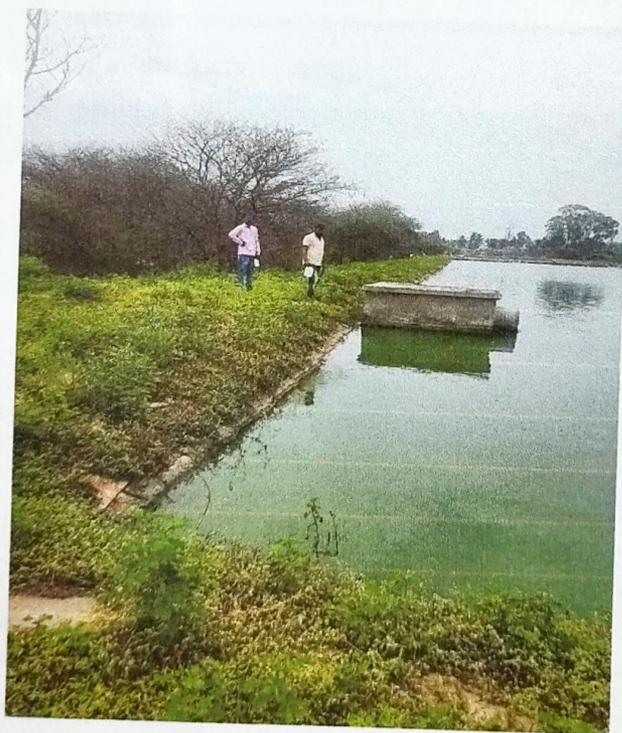
2. View of ponds of 12 MLD STP



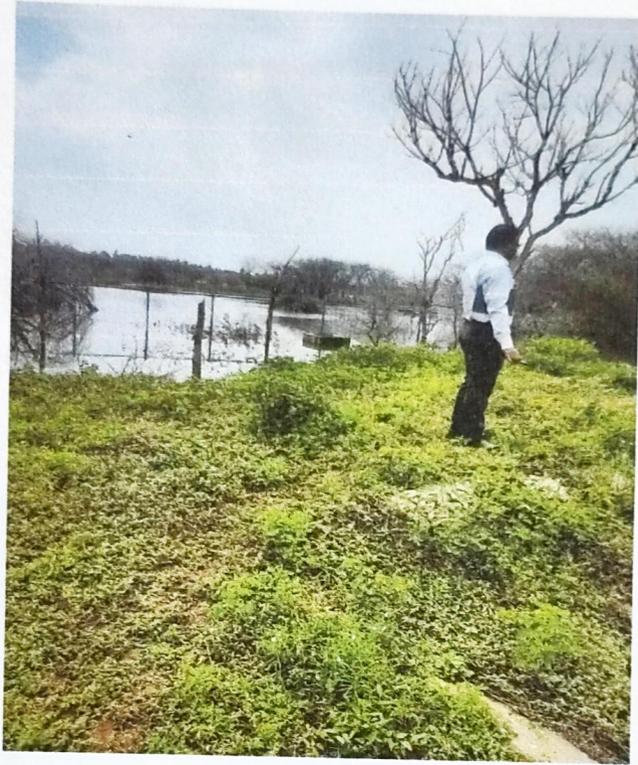
3. View of ponds of 12 MLD STP



4. View of discharge point entering into Chikkathumkur lake and sample collection



5. View of Chikkatumakuru Lake near 12 MLD STP



6. View of Chikkatumakuru lake



Photographs taken during inspection on 12.10.2022

1. View of Storm water drain located adjacent to Madhu Mess, D Cross Road, Doddaballapura



2. View of sample collection of Nagarakere lake, near Narayana Mandira, Kere Baagilu, Dharmarayanagar, Doddaballapura.

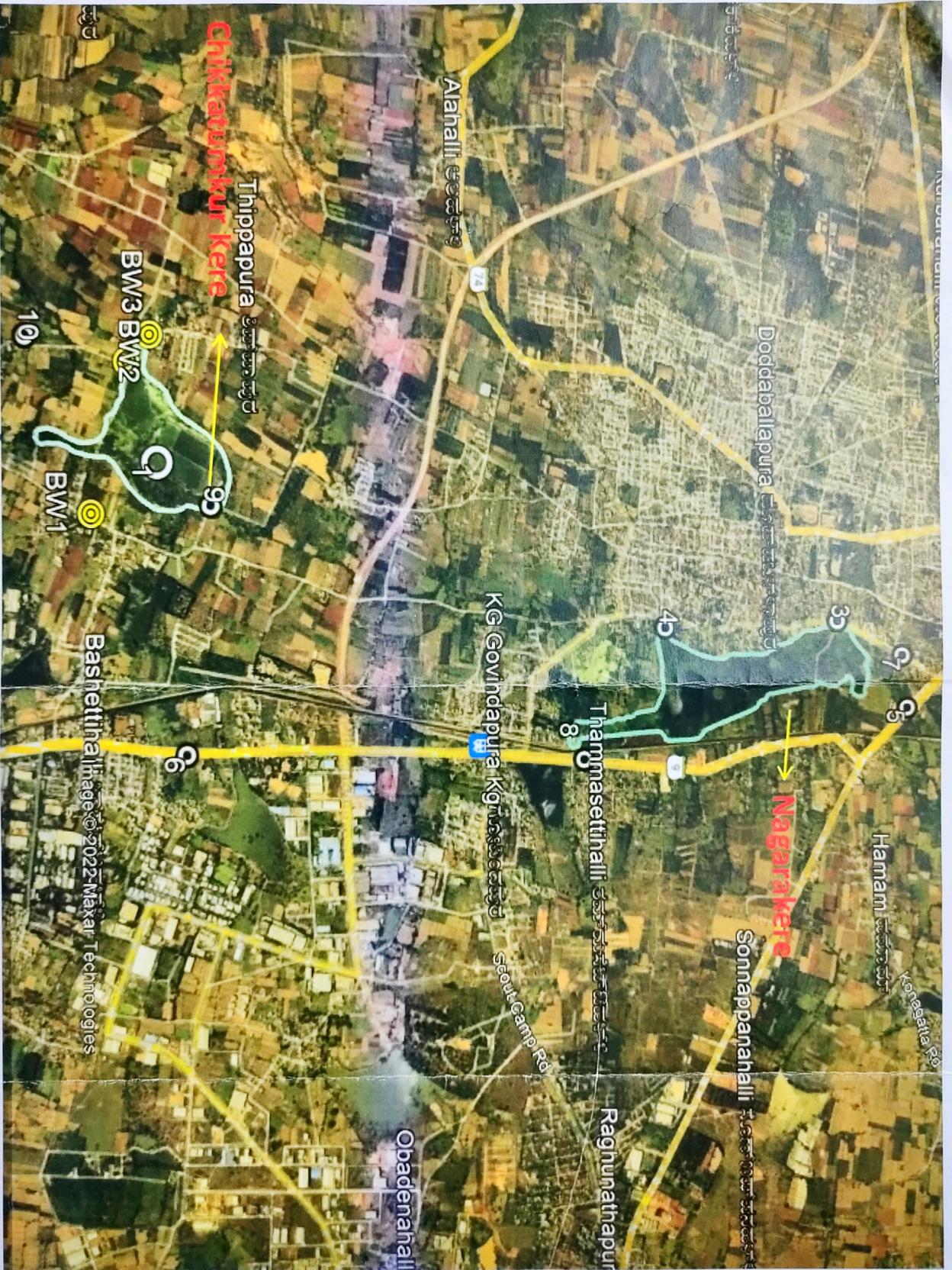


3. View of Nagarakere lake and growth of weeds in the lake



4. View of dump of C & D Waste near Nagarakere Lake bund





ca.